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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 3778-3823
/Genl./Circulation/West/THC/2025


Dated, Delhi the 01/01/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in CrI. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/CrI. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 4112-4126/R.R (Sessions)/South/Saket/2024 Dated 29.01.2025 along with its enclosure i.e. Mark 'A' (Record of 209 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 20.01.2025 to 25.01.2025 for weeding out) Bearing Diary No. 1392 Dated 31.01.2025 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SFTC)/I.d. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 209 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 20.01.2025 to 25.01.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@gov.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 209 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 20.01.2025 to 25.01.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvridha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

1309
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 4126 /R/R (Sessions)/South/Saket/2024

Dated: 29/11/25

To:

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 209 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2013 in Record Room (Sessions), South District, identified during the
period w.e.f. 20.01.2025 to 25.01.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Neeraj
Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

							MARK 'A'
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1	R0210952013	CR NO 233/13	ANITA AGGARWAL VS GOVT OF NCT OF DELHI & ORS	01.10.2013	DISMISSED	771/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
2	R0252402013	CR NO 261/13	JEEWAN KHANNA VS STATE	01.10.2013	DISPOSED OFF	773/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
3	R0252422013	CR NO 262/13	JEEWAN KHANNA VS STATE	01.10.2013	DISPOSED OFF	774/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
4	R0272402013	CR NO 277/13	ANUP KUMAR GUPTA VS STATE	01.10.2013	DISPOSED OFF	775/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
5	R0129782013	CA NO 93/13	ATTAR SINGH VS STATE	01.10.2013	DISPOSED OFF	776/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
6	R0055812013	CA NO 55/13	VED PRAKASH VS STATE	01.10.2013	DISPOSED OFF	777/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
7	R0295262012	CA NO 231/12	SH. AJAY KUMAR KAMAT VS RUBI KUMARI	01.10.2013	DISMISSED	778/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
8	R0137462013	CR NO 171/13	SHAHIB SINGH CHAUDHARY VS STATE	01.10.2013	ALLOWED	779/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
9	R0219742013	CR NO 237/13	SURENDER AHLAWAT VS STATE	01.10.2013	ALLOWED	780/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
10	R0045192013	CR NO 69/13	RAKESH DHAMIR VS M/S CMA CGM GLOBAL PVT LTD	01.10.2013	DISPOSED OFF	781/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
11	R0208042013	CR NO 230/13	POONAM VS VEENA KEJRIWAL & ANR	03.10.2013	DISPOSED OFF	782/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
12	R0237642013	CR NO 249/13	SUNIL KUMAR VS STATE	03.10.2013	DISPOSED OFF	783/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
13	R0269242013	CR NO 276/13	OMKAR GUPTA VS SH. AJAY GUPTA	03.10.2013	DISPOSED OFF	784/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
14	R0076982013	CR NO 104/13	SMT. BEERBATI VS SH. MOHD. ARIF & ORS	03.10.2013	ALLOWED	785/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
15	R0182772013	CR NO 216/13	SARAN KUMAR MISHRA VS STATE & ORS	03.10.2013	DISPOSED OFF	786/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

16.	R0179212013	CR NO 214/13	NADEEM KHAN VS STATE	04.10.2013	DISPOSED OFF	787/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
17.	R0221962013	CR NO 238/13	AMAR SINGH VS STATE & ANR	04.10.2013	DISPOSED OFF	788/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
18.	R0253292013	CR NO 263/13	SH. S C SOOD VS SH. VIKAS GUPTA	04.10.2013	DISPOSED OFF	789/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
19.	R0265362013	CR NO 273/13	SADASHIV VS KAMLESH	04.10.2013	DISPOSED OFF	790/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
20.	R0092702013	CA NO 73/13	SUNEEL MENON @ MOOKUL MARUTHUR SUNEEL VS P. K. BAJAJ	04.10.2013	DISMISSED	791/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
21.	R0092672013	CA NO 74/13	SUNEEL MENON @ MOOKUL MARUTHUR SUNEEL VS P. K. BAJAJ	04.10.2013	DISMISSED	792/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
22.	R0092632013	CA NO 75/13	SUNEEL MENON @ MOOKUL MARUTHUR SUNEEL VS P. K. BAJAJ	04.10.2013	DISMISSED	793/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
23.	R0129762013	CA NO 91/13	P K BAJAJ VS SUNEEL MENON @ MOOLUL MARUTHUR SUNEEL	04.10.2013	DISMISSED	794/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
24.	R0129772013	CA NO 92/13	P K BAJAJ VS SUNEEL MENON @ MOOLUL MARUTHUR SUNEEL	04.10.2013	DISMISSED	795/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
25.	R0004672013	CR NO 19/13	SYED ZAFAR ABBAS RIZVI VS STATE & ORS	04.10.2013	DISMISSED	796/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
26.	R0146912013	CA NO 106/13	IMRAN & ORS VS STATE	07.10.2013	ALLOWED	797/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
27.	R0209892013	CA NO 127/13	RAVINDER KUMAR VS STATE	07.10.2013	ALLOWED	798/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
28.	R0229962013	CA NO 143/13	AJAY THAKUR VS STATE	07.10.2013	DISMISSED	799/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
29.	R0245662013	CA NO 152/13	DHARAMVIR VS STATE	07.10.2013	ALLOWED	800/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
30.	R0247892013	CA NO 155/13	JAMSHED & ANR VS STATE	07.10.2013	ALLOWED	801/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
31.	R0100052013	CA NO 80/13	RAMU VS STATE	07.10.2013	DISPOSED OFF	802/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
32.	R0166712013	CA NO 109/13	PARAS CHAUHAN VS STATE	07.10.2013	DISPOSED OFF	803/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

33.	R0180942013	CA NO 115/13	MEHAR SINGH VS STATE	07.10.2013	ALLOWED	804/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
34.	R0196462013	CA NO 119/13	DEVENDER VS STATE	07.10.2013	DISPOSED OFF	805/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
35.	R0206282013	CA NO 122/13	TEKA NATH VS STATE	07.10.2013	ALLOWED	806/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
36.	R0159102013	CR NO 172/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	807/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
37.	R0159072013	CR NO 173/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	808/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
38.	R0159142013	CR NO 174/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	809/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
39.	R0159252013	CR NO 175/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	810/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
40.	R0159202013	CR NO 176/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	811/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
41.	R0159112013	CR NO 177/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	812/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
42.	R0159052013	CR NO 178/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	813/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
43.	R0159002013	CR NO 179/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	814/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
44.	R0159242013	CR NO 180/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	815/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
45.	R0159222013	CR NO 181/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	816/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
46.	R0159162013	CR NO 182/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	817/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
47.	R0158972013	CR NO 196/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	818/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
48.	R0159042013	CR NO 197/13	ANJALI BHARDWAJ VS STATE & ANR	07.10.2013	DISMISSED	819/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
49.	R0158832013	CR NO 183/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	820/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

50.	R0158752013	CR NO 184/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	821/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
51.	R0158802013	CR NO 185/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	822/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
52.	R0158882013	CR NO 186/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	823/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
53.	R0158932013	CR NO 187/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	824/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
54.	R0158872013	CR NO 188/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	825/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
55.	R0158852013	CR NO 189/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	826/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
56.	R0158792013	CR NO 190/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	827/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
57.	R0158942013	CR NO 191/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	828/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
58.	R0158912013	CR NO 192/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	829/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
59.	R0158812013	CR NO 193/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	ALLOWED	830/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
60.	R0158772013	CR NO 194/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	831/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
61.	R0158762013	CR NO 195/13	MANOJ SHISHODIA VS STATE & ANR	07.10.2013	DISMISSED	832/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
62.	R0129752013	CA NO 90/13	P K BAJAJ VS SUNEEL MENON @ MARUTHUR SUNEEL	04.10.2013	DISMISSED	833/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
63.	R0266422013	CR NO 35/13	RAMESH CHAND AGGARWAL VS STATE	08.10.2013	DISPOSED OFF	834/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
64.	R0277192013	CR NO 284/13	NEERAJ VS STATE	08.10.2013	ALLOWED	835/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
65.	R0112472013	CA NO 84/13	SUNEETA BHATT VS SUNEEL BHATT	08.10.2013	DISPOSED OFF	836/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
66.	R0142482013	CA NO 101/13	RAJAN MITTAL VS RESHU MITTAL & ORS	09.10.2013	ALLOWED	837/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

67.	R0189652013	CR NO 222/13	ASI MOHD. YUSUF VS STATE & ORS	10.10.2013	DISPOSED OFF	838/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
68.	R0230772013	CR NO 242/13	MAHESHI KUMAR VS STATE & ANR	10.10.2013	DISMISSED	839/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
69.	R0253282013	CR NO 264/13	SH. JAMSHIED ABBAS VS SMT. RAZIA ZEHRA	10.10.2013	DISPOSED OFF	840/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
70.	R0039952013	CA NO 39/13	RAJEEV SONI VS STATE	10.10.2013	ALLOWED	841/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
71.	R0165092013	CR NO 203/13	STATE VS SALALUDDIN & ANR	10.10.2013	ALLOWED	842/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
72.	R0165142013	CR NO 205/13	STATE VS NITESH KUMAR @ NITESH SHARMA	10.10.2013	ALLOWED	843/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
73.	R0235802012	CA NO 153/12	SH. DHARAMPAL VS STATE & ORS	11.10.2013	DISPOSED OFF	844/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
74.	R0311112012	CA NO 239/12	SH. SHANKAR RAJ VS SHRI RAKESH RAJORA	11.10.2013	DISPOSED OFF	845/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
75.	R0119062013	CA NO 87/13	AJIT CHAWLA VS MONIKA CHAWLA	11.10.2013	DISMISSED	846/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
76.	R0153582013	CA NO 108/13	VISWARUP CHAKRAVARTY VS SANGHAMITRA CHAKRAVARTY	11.10.2013	DISPOSED OFF	847/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
77.	R0030452013	CA NO 34/13	RAJENDRA PANDEY VS ANGAD PATHAK	15.10.2013	DISPOSED OFF	848/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
78.	R0235782013	CA NO 148/13	KAPIL SACHDEVA VS SHIBANIDAS GUPTA & ORS	17.10.2013	DISPOSED OFF	849/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
79.	R0085852013	CR NO 108/13	OM PAL SHARMA VS STATE & ORS	17.10.2013	DISPOSED OFF	850/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
80.	R0085862013	CR NO 109/13	OM PAL SHARMA VS STATE & ORS	17.10.2013	DISPOSED OFF	851/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
81.	R0203002013	CR NO 227/13	REDDY SURYA RAO VS STATE	17.10.2013	ALLOWED	852/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
82.	R0235792013	CR NO 246/13	BHAWANI ROY VS SMT. KANCHAN KSNSN & ORS	21.10.2013	DISPOSED OFF	853/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
83.	R0239232013	CR NO 250/13	DALJEET SINGH VS STATE	21.10.2013	DISPOSED OFF	854/F/2013	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE

84.	R0255442013	CR NO 266/13	URMIL SAINI & ANR VS DEVJANI SAINI	21.10.2013	DISPOSED OFF	855/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
85.	R0286002012	CA NO 225/12	ADIL SHIRAZ VS NISHAT	21.10.2013	DISPOSED OFF	856/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
86.	R0287212012	CA NO 226/12	NISHAT VS ADIL SHIRAZ	21.10.2013	DISMISSED	857/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
87.	R0006122013	CA NO 18/13	MANJU MEHTA VS SMT. NEERA MEHTA & ORS	23.10.2013	DISMISSED	858/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
88.	R0083992013	CA NO 70/13	ANUL SHIGGAON & ORS	24.10.2013	DISMISSED	859/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
89.	R0003112013	CR NO 13/13	RAJEEV AGGARWAL VS STATE & ORS	25.10.2013	DISPOSED OFF	860/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
90.	R0003122013	CR NO 12/13	MEENA AGGARWAL & ANR VS STATE & ORS	25.10.2013	DISPOSED OFF	861/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
91.	R0210822013	CR NO 234/13	IFCI LTD VS STATE	28.10.2013	ALLOWED	862/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
92.	R0155362013	CR NO 198/13	ANIL KUMAR VS SATBIR SINGH & ANR	29.10.2013	DISPOSED OFF	863/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
93.	R0302802013	CR NO 99/13	MADHU BALA REDDY VS P. B REDDY & ORS	29.10.2013	DISPOSED OFF	865/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
94.	R0132592013	CA NO 98/13	PRAVEEN VS STATE	30.10.2013	DISPOSED OFF	866/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
95.	R0251032013	CA NO 158/13	ABHITABH SINGH VS NITIKA SINGH	30.10.2013	DISPOSED OFF	867/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
96.	R0303982013	CR NO 301/13	JITENDER PAL SINGH SAWHNEY @ JAGMOHAN SINGH @ TITU	30.10.2013	DISPOSED OFF	868/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
97.	R0100562013	CA NO 79/13	M/S LORD ELECTRONICS VS VINOD WADHWA	31.10.2013	DISPOSED OFF	869/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
98.	R0185382013	CR NO 219/13	JOHN NAGAR VS SDM, MEHRAULI (RA) & ORS	31.10.2013	DISPOSED OFF	870/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
99.	R0185362013	CR NO 220/13	RONALD NAGAR VS SDM, MEHRAULI (RA) & ORS	31.10.2013	DISPOSED OFF	871/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
100.	R0238372012	CR NO 10/13	DEEPAK KUMAR VS STATE ETC	02.09.2013	DISMISSED	872/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH

101.	R0141382012	CA NO 14/13	CAROLINE MINZ VS STATE	03.09.2013	DISPOSED OFF	873/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH
102.	R0178292012	CA NO 07/13	SHASHI BALA VS ANIL KUMAR	07.09.2013	DISPOSED OFF	874/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH
103.	R0165442012	CR NO 06/13	CHATTER SINGH RAO VS STATE ETC	17.09.2013	DISMISSED	875/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH
104.	R0298922013	CR NO 05/13	ANKIT NANDA VS STATE	10.10.2013	DISPOSED OFF	877/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH
105.	R0102142012	CR NO 13/13	SATYPAL SINGH VS AJAY MEHTA	18.11.2013	DISMISSED	878/F/2013	SH. M.K.NAGPAL , ASJ, SPECIAL JUDGE /SOUTH
106.	R0307122013	CR NO 305/13	ARCHANA PARMAR VS STATE & ORS	06.11.2013	DISPOSED OFF	953/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
107.	R0215332013	CA NO 136/13	MRS. RACHANA MADAN & ANR VS SUNIL MADAN	06.11.2013	DISPOSED OFF	954/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
108.	R0243432013	CA NO 151/13	MRS. RACHANA MADAN & ANR VS SUNIL MADAN	06.11.2013	DISPOSED OFF	955/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
109.	C0237072013	CR NO 27/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	957/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
110.	C0237032013	CR NO 28/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	958/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
111.	C0236982013	CR NO 29/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	959/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
112.	C0237002013	CR NO 30/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	960/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
113.	C02371020013	CR NO 31/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	961/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
114.	C0237092013	CR NO 32/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	962/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
115.	C0236912013	CR NO 33/13	SUNIL DAHIYA & ORS VS STATE & ORS	07.11.2013	ALLOWED	963/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
116.	R0275642013	CR NO 281/13	PARJINDER KUMAR MONGA @ P K MONGA VS STATE	08.11.2013	DISPOSED OFF	964/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
117.	R0276482013	CR NO 283/13	SANJEEV KALRA VS SMT. JYOTI KALRA & ANR	11.11.2013	ALLOWED	965/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

118.	R0307762013	CR NO 307/13	RANJANA VS STATE	12.11.2013	DISPOSED OFF	966/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
119.	R0310642013	CR NO 309/13	DHARMENDER KUMAR TOMAR VS STATE	11.11.2013	DISPOSED OFF	967/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
120.	R0131582013	CR NO 97/13	DR. NEETI MISHRA VS PANKAJ MISHRA	12.11.2013	DISPOSED OFF	968/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
121.	R0115582013	CR NO 146/13	AMARJEET SINGH VS STATE & ORS	12.11.2013	ALLOWED	969/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
122.	R0188772013	CR NO 218/13	RANJANA VS STATE	12.11.2013	DISPOSED OFF	970/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
123.	R0261792013	CA NO 162/13	SH. STEVEN F BHATTY VS MRS . ALPANA F BHATTY	13.11.2013	DISPOSED OFF	971/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
124.	R0314882013	CR NO 315/13	M/S MAHALAXMI BUILDERS & CONSTRUCTION VS STATE	13.11.2013	DISPOSED OFF	972/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
125.	R0144772013	CA NO 105/13	G S RANA VS STATE	18.11.2013	DISPOSED OFF	975/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
126.	R0263822013	CR NO 271/13	CHANDRA PRAKASH VS STATE & ORS	18.11.2013	DISPOSED OFF	976/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
127.	R0316242013	CR NO 318/13	ROSHNI VS STATE & ORS	18.11.2013	DISPOSED OFF	977/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
128.	R0280802013	CR NO 287/13	SMT. PREM LATA KANOJIA VS STATE & ORS	19.11.2013	DISPOSED OFF	978/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
129.	R0180932013	CA NO 116/13	GHANSHYAM VS STATE	20.11.2013	DISPOSED OFF	979/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
130.	R0047322013	CA NO 51/13	SHIVRAI VS STATE	21.11.2013	ALLOWED	980/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
131.	R0144752013	CA NO 104/13	SANJAY VKUMAR VS STATE	21.11.2013	DISPOSED OFF	981/F/2103	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
132.	R0292832013	CA NO 177/13	URMIL SAINI & ANR VS DEVJANI SAINI	21.11.2013	ALLOWED	982/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
133.	C0228722013	CR NO 26/13	CHANDAN SINGH THE STATE	25.11.2013	DISMISSED	983/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
134.	R0273312013	CR NO 278/13	MADAN PAL VS STATE & ORS	25.11.2013	DISPOSED OFF	984/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

135.	R0131552013	CA NO 96/13	ASRA CHIT FUND PVT LTD VS STATE & ORS	25.11.2013	DISPOSED OFF	985/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
136.	R0249672013	CA NO 156/13	ATUL MALIK VS STATE & ORS	26.11.2013	DISPOSED OFF	986/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
137.	R0263752013	CR NO 272/13	HARISH KUMAR JAIN VS STATE	26.11.2013	DISPOSED OFF	987/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
138.	R0245232013	CR NO 255/13	MANISH KAUSHIK VS ARCHI BHARDWAJ	29.11.2013	DISPOSED OFF	988/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
139.	R0245652013	CA NO 154/13	POOJA PURI VS NITIN PURI & ORS	03.12.2013	ALLOWED	989/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
140.	R0338032013	CR NO 330/13	KAPIL KAPOOR VS CHHAYA KAPOOR	06.12.2013	DISPOSED OFF	990/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
141.	R0299722013	CR NO 36/13	SHILPI GUPTA VS RAJEEV GUPTA & ORS	09.12.2013	DISMISSED	991/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
142.	R0124592013	CR NO 32/13	CT. KALU RAM NO. 839-T VS ANAND KUMAR	11.12.2013	DISPOSED OFF	992/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
143.	R0051662013	CR NO 16/13	LAKHVINDER KAUR VS STATE	02.05.2013	ALLOWED	993/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
144.	R0042702013	CR NO 11/13	JAI PRAKASH VS STATE	03.05.2013	DISMISSED	994/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
145.	R0047582013	CR NO 13/13	STATE VS MOHIT DUTT	03.05.2013	DISMISSED	995/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
146.	R0055002013	CA NO 09/13	VEENA KUMARI VS STATE	06.05.2013	DISMISSED	996/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
147.	R0251822012	CR NO 38/12	S.S JASPAL VS DARSHAN SINGH SACHDEV	15.05.2013	(DISMISSED AS WITHDRAWN)	997/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
148.	R0069152013	CR NO 22/13	FANTASY FASHION VS ASIM KUMAR SINHA	21.05.2013	DISMISSED	998/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
149.	R0274162012	CR NO 47/12	ARINDER KUMAR VS JANAK SINGH	24.05.2013	(DISMISSED AS WITHDRAWN)	999/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
150.	R0294412012	CR NO 51/12	SMT. PUJA NAIR VS STATE & ORS	30.05.2013	DISMISSED	1001/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)

151.	R0030682013	CA NO 02/13	AMIT DUA VS JAMIL AHMED	31.05.2013	DISPOSED OFF	1002/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
152.	R0030702013	CA NO 03/13	AMIT DUA VS JAMIL AHMED	31.05.2013	DISPOSED OFF	1003/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
153.	R0030712013	CA NO 04/13	AMIT DUA VS JAMIL AHMED	31.05.2013	DISPOSED OFF	1004/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
154.	R0030722013	CA NO 05/13	AMIT DUA VS JAMIL AHMED	31.05.2013	DISPOSED OFF	1005/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
155.	R0030732013	CA NO 06/13	AMIT DUA VS JAMIL AHMED	31.05.2013	DISPOSED OFF	1006/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
156.	R0049242013	CR NO 15/13	IRFAN VS STATE	29.06.2013	DISMISSED	1007/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
157.	R0067082013	CR NO 19/13	MOOL CHAND VS STATE & ORS	02.07.2013	DISMISSED	1008/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
158.	R0229252012	CR NO 29/12	YOGESH SHARMA VS STATE & ORS	03.07.2013	(DISMISSED AS WITHDRAWN)	1009/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
159.	R0167942013	CA NO 16/13	SMT. RAJDULARI GOYAL & ORS VS SMT. KAJAL GOYAL	06.07.2013	(DISMISSED AS WITHDRAWN)	1010/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
160.	R0266912011	CR NO 13/12	STATE VS PARVEEN GANDOTRA	23.07.2013	DISMISSED	1013/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
161.	R0190152013	CA NO 18/13	RAVINDER CHAUHAN VS RAHUL	25.07.2013	DISMISSED	1014/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
162.	R0220522012	CR NO 27/12	AJAY GUPTA VS STATE	29.07.2013	DISMISSED	1015/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
163.	R0194652013	CR NO 31/13	JAGMEET VS M/S CHOPRA EMBROIDERY MILLS	01.08.2013	ALLOWED	1016/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
164.	R0287602012	CR NO 49/12	SANJAY GHAMBHIR VS SITA RAM BANSAL	03.08.2013	SET ASIDE	1017/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
165.	R0000302013	CA NO 01/13	MS. NIKKI CHAHIT. VS MAJ AMARDEEP SINGH SANDHU & ORS	05.08.2013	DISMISSED	1018/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
166.	R0272882012	CR NO 45/12	DR. SHAMBHUJI VS SURENDER KUMAR	16.08.2013	ALLOWED	1019/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)

167.	R0179342013	CA NO 11/13	BABU LAL VS MAYA DEVI	21.08.2013	DISMISSED	1020/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
168.	R0295752012	CR NO 52/12	STATE VS RATTAN LAL GARERA & ORS	26.08.2013	DISMISSED	1021/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
169.	R0036742013	CR NO 09/13	LOK PRATAP SINGH RANA & ORS VS STATE OF U.P.& ORS	26.08.2013	DISMISSED	1022/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
170.	R0106092013	CA NO 13/13	SHOBH KISHORE VS SURENDER KUMAR	27.08.2013	DISPOSED OFF	1023/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
171.	R0121252013	CA NO 14/13	SURENDER KUMAR VS STATE & ORS	27.08.2013	DISPOSED OFF	1024/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
172.	R0165482012	CA NO 14/12	STATE VS RATTAN MITTAL	04/09.2013	DISMISSED	1025/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
173.	R0170502013	CA NO 17/13	KULDEEP SINGH & ORS VS STATE	04.09.2013	DISMISSED	1026/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
174.	NA	CA NO 48/11	M.M ASSOCIATES VS S C ARORA	04.01.2013	DISPOSED OFF	1034/F/2013	MS. RAJ RANI MITRA, ASJ-03 SOUTH-EAST
175.	NA	CA NO 78/11	SANJAY SARIN VS PAYAL SARIN	23.02.2013	WITHDRAW	1037/F/2013	MS. RAJ RANI MITRA, ASJ-03 SOUTH-EAST
176.	R00912822012	CA NO 01/13	STATE VS SANJAY KR. NAIETHANI ETC.	24.07.2013	DISMISSED	1038/F/2013	SH. M.K NAGPAL, ASJ SOUTH & SOUTH EAST
177.	R0319842012	CA NO 26/12	RAJ KUMAR VS STATE	25.10.2013	DISMISSED	1238/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
178.	R0125952013	CA NO 15/13	HARIKANT SHUKLA VS AJAY ARORA	23.11.2013	DISMISSED AS WITHDRAWN	1248/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
179.	R0099812013	CA NO 12/13	RAJESH KUMAR SINGH VS PRIYA SINGH	06.12.2013	DISMISSED	1250/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
180.	R0272142011	CA NO 20/11	USHA RANI VS SANDIP MAKHANI	22.03.2013	COMPROMISE	1295/F/2013	SH.GULSHAN KUMAR ASJ-01, SOUTH
181.	R0005622013	CA NO 01/13	RAM GULATI VS STATE	05.04.2013	SET ASIDE	1296/F/2013	SH.GULSHAN KUMAR ASJ-01, SOUTH
182.	R0253112013	R.T.I. APPEAL NO 13/13	SHIVA @ PANDIT VS P.I.O. SAKET	15.10.2013	DISMISSED/RR	1419/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST
183.	R0263992013	R.T.I. APPEAL NO 14/13	DEEPAK JUNEJA VS P.I.O SAKET	12.11.2013	DISMISSED/RR	1420/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST

184.	R0272052013	R.T.I. APPEAL NO 17/13	HARPAL SINGH RANA VS P.I.O SAKET	21.11.2013	DISMISSED/RR	1421/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST
185.	R0272012013	R.T.I. APPEAL NO 16/13	HARPAL SINGH RANA VS P.I.O SAKET	21.11.2013	DISMISSED/RR	1422/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST
186.	R0312832012	CA NO 37/12	NIHAL SINGH VS STATE	10.01.2013	DISMISSED	1610/F/2013	SH. ATUL KUMAR GARG ASJ SOUTH-02 SAKET
187.	R0305772012	CA NO 34/12	ASHOK KUMAR MAHESHWARI VS P. N. B	28.01.2013	DISMISSED	1614/F/2013	SH. ATUL KUMAR GARG ASJ SOUTH-02 SAKET
188.	R0041362013	CA NO 05/13	VIKAS VS STATE	15.02.2013	DISMISSED	1618/F/213	SH. ATUL KUMAR GARG ASJ SOUTH-02 SAKET
189.	R0029052013	CA NO 02/13	BITHI ROHTAGI VS VARUN KAKKAR	18.02.2013	DISPOSED OFF	1620/F/2013	SH. ATUL KUMAR GARG ASJ SOUTH-02 SAKET
190.	R0039962013	CA NO 07/13	EKTA SENGHERS VS ANIL SENGHERS	27.02.2013	DISMISSED	1623/F/2013	SH. ATUL KUMAR GARG ASJ SOUTH-02 SAKET
191.	R0115922010	CA NO 13/10	H. R VAISHI VS STATE	28.03.2013	DISMISSED	1630/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
192.	R0052582013	CA NO 09/132	ANITA VS STATE	01.04.2013	DISPOSED OFF	1631/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
193.	R0107982009	CA NO 08/10/09	NASIR IQBAL VS PRITHVI SINGH YADAV	31.05.2013	DISPOSED OFF	1634/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
194.	R0051632013	CA NO 11/13	DALBIR SINGH VS RENU	29.06.2013	DISMISSED	1636/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
195.	R0075602013	CA NO 10/13	KARAN SINGH PANWAR VS RENU	29.06.2013	DISMISSED	1639/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
196.	R0035202013	CA NO 06/13	VIDEOCON IND. VS DEEPA LALWANI	14.08.2013	DISMISSED	1640/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
197.	R0170522013	CA NO 19/13	JAI PRAKASH VS STATE	08.08.2013	ALLOWED	1642/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
198.	R0317002012	CA NO 71/12	RAJESH BERI VS GENSIS EDUCATION	02.07.2013	D/W	1647/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
199.	R0054952010	CA NO 10/10	ROCKMAN PROJECT LTD VS STATE	20.07.2013	DISMISSED	1650/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
200.	R0161782013	CA NO 15/13	SHAMSHAD ALAM AZMI VS STATE	22.07.2013	DISPOSED OFF	1651/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET

201.	R0095692013	CA NO 14/13	SURYA KANT VS STATE	29.07.2013	ALLOWED	1655/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
202.	R0087592013	CA NO 12/13	KANIKA SETHI VERMA VS STATE	16.09.2013	DISMISSED	1658/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
203.	R0011552012	CA NO 13/13	MAMTA KHATRI VS SUJOY KHATRI	28.10.2013	D/W	1662/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
204.	R0170542013	CA NO 18/13	NAZAR MOHD. @ SAJFFI VS MANISHA JAIN	17.09.2013	DISMISSED	1659/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
205.	R0156832013	CA NO 16/13	RAMESHWAR DUBEY VS PREETI DUBEY	26.11.2013	DISMISSED 1013	1663/F/2013	SH. VIMAL KUMAR YADAV ASJ, SOUTH -02 SAKET
206.	R0235132012	CA NO 20/12	LAXMI CHAUDHARY VS R.C.P SINHA	19.11.2013	ALLOWED	1674/F/2013	SH. RAJEEV BANSAL LD. ASJ-3 (SOUTH)
207.	R0113742013	R.T.I. APEAL NO.06/13	SACHIN SHARMA VS P.I.O SAKET	10.07.2013	DISMISSED	1677/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST
208.	R0117462013	R.T.I. APEAL NO.07/13	RANI KHAN VS P.I.O.SAKET	15.07.2013	DISMISSED	1678/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST
209.	R0194192013	R.T.I. APEAL NO.08/13	AMITA PAHUJA VS P.I.O SAKET	26.07.2013	DISMISSED	1679/F/2013	SH. YOGESH KHANNA ASJ SOUTH/SOUTH EAST